

- f. The procedure of issue of Land Acquisition notifications has been simplified. Earlier, all the notification under NH Act were vetted by the Ministry of Law. Recently, an amendment has been made in the Allocation of Business Rules by which these notifications are not required to be sent to the Ministry of Law. The Ministry of Law has approved the standard formats of various notifications keeping in view the similar nature of the notifications of Land Acquisition.
- g. To expedite the construction of ROBs an officer of the Railways has been posted to NHAI to coordinate with Ministry of Railways. MOU has also been signed with M/s. IRCON for construction of some of the ROBs.
- h. Action has been taken against non performing contractors and they are not allowed to bid for future projects unless they improve the performance in existing contracts.

Toll tax collected on National Highways

545. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the amount of toll tax collected on National Highways during the last three years. State-wise and year-wise;
- (b) whether it is a fact that with more than 4561 Km. stretch of completed highways not under toll resulting in National Highways Authority of India (NHAI's) loss of revenue to the turn of Rs. 1550.74 crore during 2008-09;
- (c) if so, the details thereof and the details of steps taken or proposed to be taken in regard to loss of revenue;
- (d) whether some State Governments have requested for discontinuation of toll tax at some stretches passing through their States; and
- (e) if so, the details thereof and/Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The details of the amount of toll collected on the national highways in last three years, state-wise and year-wise are given in Statement-I. (See below)

(b) to (c) 3476.31 kms length of National Highways has been completed partially in stretches and hence is not under tolling. The details of fully completed and partially completed sections as on 31.3.2009 are enclosed at Statement-II. (See below) Completion of tollable section in all respect including safety measures like lane marking, signages, guard rails etc. and issue of 'taking over' certificate is a pre-requisite for commencement of tolling of such section. The tolling has to commence within 30 days from the date of completion of tollable section or issue of takeover certificate, whichever is later.

- (d) No, Sir.
- (e) Does not arise.

*State-wise/year-wise toll collection for last three years &
current year up to May 2009 (All Rs. in Lakhs)*

State	2006-07	2007-08	2008-09
AP	24728.05	34193.86	37916.30
Bihar	0.00	1402.00	3418.00
Chhattisgarh	1810.83	2098.47	2216.58
Gujarat	21138.27	22367.48	26047.19
Haryana	13521.67	15293.87	35131.11
Jharkhand	1915.53	2258.00	4831.88
Karnataka	4627.84	9449.99	17641.84
Maharashtra	17160.58	22904.79	24949.11
MP	1417.61	1243.29	1929.11
Orissa	705.79	787.85	2434.88
Punjab	4665.97	5029.55	7008.31
Rajasthan	29670.03	35801.50	42568.58
Tamilnadu	10370.43	16563.93	19239.31
UP	6196.06	8030.56	17366.04
West Bengal	6468.77	13741.69	17743.47
GRAND TOTAL :	144397.43	191076.83	261342.46

Statement-II

Details of fully completed and partially completed sections as on 31.03.2009

S.No.	Particulars	Total Completed	Fully Completed	Partially completed
1	Golden Quadrilateral	5721.00	5119.00	602.81
2	NSEW	3436.00	1818.00	1618.00
3	Port Connectivity Projects	206.00	111.00	95.00
4	Other Projects	781.00	325.50	455.50
5	NHDP Phase III	787.00	187.00	599.00
6	NHDP Phase V	106.00		106.00
	TOTAL :	11037.00	7560.50	3476.31

Projects at DPR stage under NHDP Phase-III

546. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of projects pertaining to Andhra Pradesh that are at the Detailed Project Report (DPR) stage as of 2004 under National Highways Development Project (NHDP) Phase-III;

(b) the details of projects pertaining to Tamil Nadu that are at the DPR stage as of 2004 under NHDP Phase-III;